

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 307**  
**(IB)-456(ND)/2018**  
**New IA- 1594/2024**

**IN THE MATTER OF:**

**Ms. Pallavi Joshi Bakhru**

...

**Applicant/Petitioner**

**Versus**

**M/s. Universal Buildwel Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC(CIRP)**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Nipun Gupta

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.04.2024.

**Sd/-**  
**(COURT FFICER)**